Statement

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Exclusion of posts in C. B. I. from Central Secretariat Service Cadres

3204. SHRI UMED SINGH RATHIA: Will the PRIME MINISTER be pleased to state :

- (a) whether Government are considering the question of excluding the posts in Service C.B.I. from Central Secretariat Cadres; and
 - (b) if so, the decision taken theron?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and recommen-(b). In pursuance of the dations of the Santhanam Committee, som of the ministerial posts in C. B. I. have bee excluded from Central Secretariat Service Cadres.

Tenure for Members of Central Secretariat Service Cadres for Posting in C.B.I.

3205. SHRI UMED SINGH RATHIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any tenure has been fixed for members of Central Secretariat Service for posting in Central Bureau of Investigation; and
 - (b) if so, the period of tenure?

THE DEPUTY MINISTER IN THE OF HOME (SHRI F. H. MOHSIN) (a) No, Sir. Does not arise.